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S.S. Rao -Vrs- UOI

Admission Sl.No.07
O.A. No.260/00158/15

Order dated 10th April, 2015.

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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By filing Memo dated 09.04.2015 Ld. Counsel for the applicant prays for withdrawal of the O.A. The prayer is allowed. Accordingly, this O.A. is disposed of being withdrawn. The Memo to this effect may be kept on record. Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways is present and heard.


A. K. Patnaik
MEMBER(J)

K.B.